

THE GAUHATI HIGH COURT AT GUWAHATI

(THE HIGH COURT OF ASSAM, NAGALAND, MIZORAM AND ARUNACHAL PRADESH)

NOTIFICATION

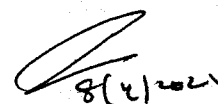
No. HC.XXXVII-28/2020/ 160 /R.Cell

Dated, Guwahati the 8th April, 2021

In continuation of the earlier Notification No. HC.XXXVII-28/2020/104/R.Cell Dated, 12th March, 2021, the Gauhati High Court has been pleased to notify the revised marks obtain by Sri Mukul Chetia, Chief Judicial Magistrate, Barpeta, in the Judgment Segment, ACR and Interview, in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service is as follows:

Name of the Officer	ACR marks obtained (Out of 35 marks)					Total ACR marks obtained	Marks awarded in Judgements (Out of 35 marks)			Marks Obtained in Interview (Marks out of 30)				Grand total Marks Obtained (Out of 100 marks)
	2015	2016	2017	2018	2019		Evaluator #1	Evaluator #2	Average marks obtained	Interviewer #1	Interviewer #2	Interviewer #3	Average marks obtained	
Shri Mukul Chetia	6	5	5	5	6	27	21	11	16	24	18	19	20.33	63.33

By Order,



(G. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1

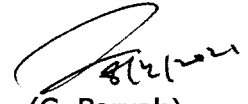
Memo No.HC.XXXVII-28/2020/ 160A /R.Cell

Dated, Guwahati the 8th April, 2021

Copy to:

1. Registrar General, Gauhati High Court, Guwahati.
2. Registrar (Administration / Judicial / Establishment), Gauhati High Court, Guwahati.

3. Registrar-cum-Principal Secretary to Hon'ble the Chief Justice, Gauhati High Court, Guwahati for favour of his lordship's kind information.
4. Joint Registrar (_____), Gauhati High Court, Guwahati.
5. Deputy Registrar (_____), Gauhati High Court, Guwahati.
6. Assistant Registrar (_____), Gauhati High Court, Guwahati.
7. Administrative Officer (J) (_____), Gauhati High Court, Guwahati.
8. The Project Manager, Gauhati High Court, Guwahati- He is directed to upload the notification in the official website of Gauhati High Court immediately under the caption "**Notification dated 08-04-2021 regarding revised marks obtain by Sri Mukul Chetia in connection with regular promotion from Grade-II to Grade-I of Assam Judicial Service**" with a scroll in the Home Page.
9. PS to Hon'ble Mr. Justice _____, Gauhati High Court, Guwahati for favour of his lordship's kind information.
10. PS to Hon'ble Mrs. Justice _____, Gauhati High Court, Guwahati for favour of her ladyship's kind information.
11. CA to Registrar (Vigilance), Gauhati High Court, Guwahati.
12. The High Court Notice Board.
13. The Order File.



(G. Baruah)

Registrar (Vigilance)-cum-
In-Charge, Recruitment Cell
Gauhati High Court, Guwahati-1